have been declared as protected by the Central Government, the Government of Maharashtra protected 258 monuments, as per the lists given in the Annexure. [See Appendix 220th Annexure No. 14]

(c) The details of expenditure incurred on conservation, preservation and development by the Central and State Governments are as under:—

(i) Central Government (Archaeological Su	rvev of India)	į
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	Rs. in lakhs
2007-08	1153.95
2008-09	75 0.1 5
2009 - 10	1090.00

(ii) Maharashtra Government (Department of Archaeology)

	Rs. in lakhs
2007-08	124.14
2008-09	197.50
2009 - 10	99.08

(d) and (e) The expenditure incurred on these monuments/sites is as per the funds allocated out of the overall budget provision of the respective Departments and not based upon any survey conducted for the purpose.

Registration of NGOs

3221. SHRI A. ELAVARASAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that there are 3.3 million NGOs in the country and these NGOs are raising nearly 40000 to 80000 crores annually;
- (b) whether it is also a fact that many NGOs are not properly registered and maintaining proper account for their fund inflow; and
 - (c) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The Ministry does not have any authentic source to confirm the number of NGOs in the country and funds raised by them. However, the Ministry has provided financial assistance amounting to Rs. 131.2 crore to about 1300 NGOs during the year 2009-10.

(b) and (c) The Ministry considers only those proposals for grants-in-aid to NGOs which are duly recommended by the States Grants-in-Aid Committee and monitors the utilization of financial assistance given to them through utilization certificates, audited statements of accounts and the inspection reports of the State Governments recommending the projects. In the event of proven misappropriation of funds by an NGO, the Ministry initiates action to blacklist the NGO.